	Name of the corporate debtor: Karrm Infrastructure Private Limited Date of commencement of CIRP:29.02.2024; List of creditors as on: 15.04.2025												
	List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)												
S	. Name of creditor	Details of clai	im received	Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset- off	Amount of claim not admitted	Amount of claim	Remarks, if any
N	.	Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount covered by	Whether related	% of voting				under verification	
				admitted		guarantee	party?	share in					
						l °		CoC					
1	Bhala Finance Private Limited (Gtee)	16-03-2024	3,59,97,988.00	3,59,78,980.00	Credit Facilities against Guarantee		No	No	0	0	19,008.00	-	
2	Piramal Capital and Hosuing Finance Ltd	11-06-2024	10,36,24,849.00	-	Credit Facilities		-				10,36,24,849.00		-
3	GIC Housing Finance Limited (GICHFL)	01-08-2024	49,15,98,569.00	-	Credit Facilities		-				49,15,98,569.00		-
3	Total		63,12,21,406.00	3,59,78,980.00	-	-	-		-	-	59,52,42,426.00	-	-

Anshul Gupta For and on Behalf of Truvisory Insolvency Professionals Private Limited Resolution Professional Karm Infracturer Private Limited Registration No. IBB/IJPE-0103/IPA-2/2022-23/50020 AFA valid qui oj 1.12.2025 cirp.karmipl@ancoraa.com, contactanshulgupta@gmail.com